

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 149
TO BE ANSWERED ON 25TH APRIL, 2016**

Waiving Off School Fee

149. SHRI KAMAL NATH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the National Commission for Protection of Child Rights (NCPCR) has urged the Government to waive off school fee of the children of farmers who have been affected by crop failure;
- (b) if so, the reaction of the Government thereto;
- (c) whether NCPCR has also requested the Government to extend such provisions to the children who are affected by other natural calamities like drought etc. and if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Government in this regard along with the time by which such decision is likely to be taken?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) : Yes, Madam. National Commission for Protection of Child Rights (NCPCR) has recommended reimbursement under Sarva Shiksha Abhiyan (SSA) of fee for children of the farmers affected by natural calamity studying in private schools.

(b) : Under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, every child, of the age of six to fourteen years, has a right to free and compulsory elementary education in a neighbourhood school. Section 12(1) (c) of the RTE Act, 2009 mandates reservation in private unaided schools for children belonging to weaker sections and disadvantaged groups to the extent of at least 25% seats at entry level and provision of free and compulsory elementary education to such children till its completion. For such children, no fee is charged by the school. For other children studying in private schools, there is no provision under SSA for reimbursement of fees.

(c) : No, Madam.

(d) : Does not arise.
